

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 276
TO BE ANSWERED ON 3RD FEBRUARY, 2017**

MEDICAL TECHNOLOGY ASSESSMENT BOARD

276. SHRI ANURAG SINGH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government is considering for setting up of a Medical Technology Assessment Board (MTAB) for regulating medical devices in the country; and

(b) if so, the details and objectives thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a): Yes.

(b): The proposed Medical Technology Assessment Board (MTAB) in the Department of Health Research would recommend technologies (drugs, devices, method of treatment, etc.) in the area of health after evaluating them on their efficacy, appropriateness and cost effectiveness. This would serve as an important tool in prioritizing national health spending and help achieve universal health coverage by providing affordable health care. Accordingly, MTAB would facilitate:

- (i) the process of decision-making in health care at the Central and State policy level by providing reliable information based on scientific evidence;
- (ii) develop systems and mechanisms to assess new and existing health technologies by transparent and inclusive processes;
- (iii) appraise health interventions and technologies based on available data on resource use, cost, clinical effectiveness and safety;
- (iv) collect and analyze evidence in a systematic and reproducible way and ensure its accessibility and usefulness to inform health policy; and
- (v) disseminate research findings and resulting policy decisions to educate and empower the public to make better informed decisions for health.

.....